

3. Introduction of a comprehensive and uniform grading system to indicate the health of individual advances for the purpose of their effective monitoring and follow up.
4. To keep a watch on the recovery of top sticky accounts.
5. Taking corrective action where advances are found to have become sticky.

[English]

#### Special 301 Provisions of US Act

2539. SHRI R. SURENDER REDDY:  
SHRI ASHOK ANANDRAO  
DESHMUKH:

Will the Minister of COMMERCE be pleased to state:

(a) whether the United States Government has agreed to lift India out of Special 301 provisions of the US Omnibus Trade & Competitiveness Act, 1988; and

(b) if so, its impact on the trade relationship between the two countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No, Sir. However, the United States Trade Representatives announced on 26.11.91 the decision to extend the deadline of investigations against India under Special 301 provisions by 3 months upto 26 February, 1992.

(b) Does not arise.

[Translation]

#### Recovery of Income Tax

2540. SHRI RAJENDRA AGNIHOTRI:  
Will the Minister of FINANCE be pleased to state:

(a) the amount of income tax recovered during the current year upto October 31, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): The amount of income-tax (including corporation tax) collected during the current financial year, upto October 31, 1991, was Rs. 4011.01 crores.

[English]

#### Performance of Modernised Sick Textile Mills

2541. SHRI INDRAJIT GUPTA: Will the Minister of TEXTILES be pleased to state:

(a) whether the sick textile mills modernised during the last two years have not shown any sign of improved performance; and

(b) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) Does not arise in view of (a) above.

#### Development of Coastal Shipping

2542. SHRI SUDHIR SAWANT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the National Shipping Board has submitted any proposal to the Government for development of coastal shipping;

(b) if so, the reaction of the Government thereto;

(c) whether there is any proposal to set up a separate Directorate for development of coastal shipping;